

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No.4200**  
TO BE ANSWERED ON 28.03.2017

**Review of CRZ Rules**

4200. DR. KIRIT SOMAIYA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware of the recent court judgement declaring Mumbai as a bay due to which conflict/confusion has arisen to treat Mumbai as a bay/open sea and redevelopment/reconstruction is becoming very difficult;
- (b) If so, the details thereof;
- (c) whether the Government has received any request for review of the CRZ Guidelines and Rules which was last amended in 2011; and
- (d) if so, whether the Government is likely to review the present guidelines so that interpretation and execution of CRZ Guidelines and Rules can be done smoothly without resulting in shortage of land and high cost of real estate in Mumbai?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ANIL MADHAV DAVE)

- (a) & (b) Hon'ble High Court, Mumbai, in the matter of Deepak Rao vs. State of Maharashtra in WP No.327 of 2013 dated 25.11.2013, Hoary Realty Ltd. vs. MCGM, WP (L) No.2383 of 2014 dated 7.10.2014, Kalpvruksha Developers vs. State of Maharashtra, Writ Petition (L) No.2431 of 2014 dated 7.10.2014 & Hon'ble Supreme Court in the matter of SLP No.30128/2014 MCZMA vs. Hoary Realty Ltd. dated 19.11.2014 has declared Mahim Bay and Back Bay in Mumbai as Bay. As a result, the Coastal Regulation Zone as per CRZ Notification, 2011 is considered as 100 meters for Mahim Bay and Back Bay in Mumbai instead of 500 meters from the high tide line, thereby reducing the area covered under regulation.
- (c) & (d) Requests for review of CRZ Notification, 2011 have been received from time to time and a Committee Headed by Shri Shailesh Nayak was constituted to look into the matter. The Shailesh Nayak Committee has submitted its report and review of recommendations as well as suggestions from various stakeholders have been completed.

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